

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 147/17 in CP(IB) No.2/17	-	For hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SHUBMANI
The matter is listed today for hearing on IA No. 147/17 about its maintainability. Counsel for petitioner/corporate debtor is present. Heard him over the maintainability of this application.

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List it for consideration on 23.11.2017.

A. J.
MEMBER (J)

Dr. Ashok Kumar Mishra
MEMBER (T)